कार्यकाल, लोक शिक्षापत्र तथा पेंशन मंत्रालय

अधिनियम


केंद्रीय नियम, 31 दिसम्बर, 1998

1. (1) इन नियमों का संकेतन नाम केंद्रीय प्रशासनिक अधिकारियों आयुर्विज्ञानिक सेवा (समुद्र 'ख' और 'ग' पद) भारत नियम, 1998 का अनुसार रखा जाएगा।

2. केंद्रीय प्रशासनिक अधिकरण आयुर्विज्ञानिक सेवा (समुद्र 'ख' और 'ग' पद) भारत नियम, 1989 का अनुसार केंद्रीय नियम में शामिल की गई है।

पत्र का नाम

संख्या

नाम

पद का होना चाहिए या नहीं

नियम, 1998

अनुसूची

1 81 *

2 सामारक

3 केंद्रीय

4 10,500 र.

5 सेवा समूह

6 "ख" राजस्थान, आदान-दानस्वाय

7 लागू नहीं होता लागू नहीं होता

*केंद्रीय प्रशासन के आधार पर परिभाषित किया जा सकता है।
<table>
<thead>
<tr>
<th>Page</th>
<th>Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>8</td>
<td>भन्ति को पद्धति: भन्ति सिंधेदो होगी या प्रोत्तिति द्वारा प्रतिनिधित्व/आमंत्रण द्वारा तथा विभिन्न पद्धतियों द्वारा भे जाने वाले पदों को प्रतिस्थापित।</td>
</tr>
<tr>
<td>9</td>
<td>प्रतिस्थापित/प्रतिनिधित्व/आमंत्रण द्वारा भन्ति की दशा में वे श्रेणियों जिन्होंने प्रतिनिधित्व/आमंत्रण किया जाएगा।</td>
</tr>
<tr>
<td>10</td>
<td>प्रतिस्थापित की दशा में:</td>
</tr>
<tr>
<td>11</td>
<td>(i) 50 प्रतिस्थापित पद केन्द्रीय प्रशासनिक अधिकरण में के ऐसे आमंत्रित व्यक्ति &quot;g&quot;/कॉर्ट मास्टरों में से, ज्येष्ठ द्वारा चयन के आधार पर प्रोत्तिति द्वारा भे जाएगी, जिन्होंने 5500-175-9000 रु. की श्रेणी में आठ वर्ष नियोजित सेवा पूरी कर ली है।</td>
</tr>
<tr>
<td></td>
<td>दृष्टिगणना: जहां ऐसे क्षेत्र व्यक्तियों के संबंध में जिन्हें अपने अधिक या पात्रता सेवा पूरी करने के लिए प्रोत्तिति किया जा रहा हो उस स्थल पर ज्येष्ठ व्यक्तियों के संबंध में भी विचार किया जाएगा।</td>
</tr>
<tr>
<td></td>
<td>(ii) 25 प्रतिस्थापित पद केन्द्रीय प्रशासनिक अधिकरण में के ऐसे आमंत्रित व्यक्ति &quot;g&quot;/कॉर्ट मास्टरों में से, जिन्होंने 5500-175-9000 रु. की श्रेणी में कम से कम पांच वर्ष नियोजित सेवा पूरी कर ली है, केन्द्रीय प्रशासनिक अधिकरण द्वारा संभालित की जाने वाली सीमित विशेषित प्रतिस्थापित परीक्षा के आधार पर योग्यता के अनुसार भे जाएगी।</td>
</tr>
<tr>
<td></td>
<td>प्रतिनिधित्व/आमंत्रण</td>
</tr>
<tr>
<td></td>
<td>(i) केन्द्रीय सरकार/राज्य सरकार/उच्च न्यायालयों में के ऐसे नियुक्ति संचारों में से जिन्होंने 6500-2000-10500 रु. की श्रेणी में दो वर्ष नियोजित सेवा की है;</td>
</tr>
<tr>
<td></td>
<td>(ii) केन्द्रीय सरकार/राज्य सरकार/उच्च न्यायालयों में के ऐसे कॉर्ट मास्टर/आमंत्रित व्यक्ति &quot;g&quot; में से जिन्होंने 5500-175-9000 रु. की श्रेणी में कम से कम आठ वर्ष नियोजित सेवा की है या ऐसे व्यक्तियों में से जो 5500-175-9000 रु. की श्रेणी में सप्ताह पद वाहन किया है और जिन्होंने आठ वर्ष नियोजित सेवा की है तथा जिनकी आमंत्रित (अंग्रेजी) में 120 शादी प्रति मिनट और टंक (अंग्रेजी) में 40 शादी प्रति मिनट की गई है।</td>
</tr>
<tr>
<td></td>
<td>टिप्पणी 1: प्रतिनिधित्व की आवश्यकता, जिसके अंतर्गत केन्द्रीय सरकार के उसी या किसी अन्य संगठन/संस्था में इस पद पर प्रतिनिधित्व की आवश्यकता है, साधारणतया तीन वर्ष से अधिक नहीं होगी।</td>
</tr>
<tr>
<td>1</td>
<td>2</td>
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<tr>
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<tr>
<td>0</td>
<td>0</td>
</tr>
</tbody>
</table>

### Table

<table>
<thead>
<tr>
<th>ID</th>
<th>Name</th>
<th>Age</th>
<th>Gender</th>
<th>Occupation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>John</td>
<td>25</td>
<td>Male</td>
<td>Student</td>
</tr>
<tr>
<td>2</td>
<td>Sarah</td>
<td>30</td>
<td>Female</td>
<td>Teacher</td>
</tr>
</tbody>
</table>

### Additional Information

- John is studying computer science.
- Sarah teaches mathematics at a local high school.

### Notes

- John recently completed an internship at TechCorp.
- Sarah is preparing for her upcoming promotion.
(1) केंद्रीय सरकार/राज्य सरकार/उच्च न्यायालयों में के ऐसे अदालतियों में
लिए उनमें व्यक्तित्व वाले सभी भारी तथा पात्र से संबंधित संस्थानों के त्योहार के
धारण का प्रतिवेदन उपस्थित हुआ है और उनका बयान का हो सकता है कि ऐसे
व्यक्तित्व संस्थानों के लिए उन्हें अदालति की जाती है या ऐसे व्यक्तियों में से जो
समूह के लिए धारण फिर हुई है और उनके बयान का हो सकता है कि ऐसे व्यक्तियों में से जो
समूह के लिए धारण फिर हुई है और उनके बयान का हो सकता है कि ऐसे व्यक्तियों में से जो
समूह के लिए धारण फिर हुई है और उनके बयान का हो सकता है कि ऐसे व्यक्तियों में से जो
समूह के लिए धारण फिर हुई है और उनके बयान का हो सकता है कि ऐसे व्यक्तियों में से जो
समूह के लिए धारण फिर हुई है और उनके बयान का हो सकता है कि ऐसे व्यक्तियों में से जो
NOTIFICATION

New Delhi, the 31st December, 1998

G.S.R. 784(E)—In exercise of the powers conferred by section 36, read with sub-sections (1) and (2) of section 13, of the Administrative Tribunals Act, 1985 (13 of 1985), the Central Government hereby makes the following rules further to amend the Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Posts) Recruitment Rules, 1989, namely:

1. (1) These rules may be called the Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Posts) Recruitment (Amendment) Rules, 1998.
(2) They shall come into force on the date of the publication in the Official Gazette.

2. For the Schedule to the Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Posts) Recruitment Rules, 1989, the following Schedule shall be substituted, namely:-

"SCHEDULE"

<table>
<thead>
<tr>
<th>Name of post</th>
<th>No. of Posts</th>
<th>Classification</th>
<th>Scale of pay</th>
<th>Whether selection post or non selection post</th>
</tr>
</thead>
</table>

<table>
<thead>
<tr>
<th>Whether benefit of added years of service admissible for direct recruits</th>
<th>Age limit for direct recruits</th>
<th>Educational and other qualifications required for direct recruits</th>
<th>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees</th>
<th>Period of probation if any</th>
</tr>
</thead>
<tbody>
<tr>
<td>Not applicable.</td>
<td>Not applicable.</td>
<td>Not applicable.</td>
<td>Not applicable.</td>
<td>Two years for promotees from Limited Departmental Competitive Examination.</td>
</tr>
</tbody>
</table>
Method of recruitment: whether by direct recruitment or by promotion or by deputation or by absorption and percentage of posts to be filled by various methods

| 11 | 12 |

75 per cent. by promotion
25 per cent. by deputation/absorption.

In case of promotion:

1. 50 per cent. of the posts shall be filled in by promotion on the basis of selection by seniority from amongst Stenographers Grade 'C' Court Masters in the Central Administrative Tribunal who have rendered eight years regular service in the grade of Rs. 5500-175-9000.

Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.

2. 25 per cent. of the posts shall be filled in from amongst Stenographers Grade 'C' Court Masters in the Central Administrative Tribunal who have rendered not less than five years regular service in the grade of Rs. 5500-175-9000 in the order of merit on the basis of a Limited Departmental Competitive Examination to be conducted by the Central Administrative Tribunal.

Deputation/absorption:
From amongst:

(i) Private Secretaries with two years regular service in the grade of Rs. 6500-200-10500 in Central Government/State Governments/High Courts;

(ii) Court Master/Stenographer Grade 'C' with at least eight years regular service in the grade of Rs. 5500-175-9000 or persons holding analogous posts in the grade of Rs. 5500-175-9000 with at least eight years regular service and possessing a speed of 120 words per minute in shorthand and 40 words per minute in typewriting (English) in Central Government/State Governments/High Courts.
Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding the appointment in the same or some other organisation/Department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment by deputation/absorption shall not be exceeding 56 years as on the closing date of receipt of application.

<table>
<thead>
<tr>
<th>If a Departmental Promotion Committee exists, what is its composition</th>
<th>Circumstances in which Union Public Service Commission is to be consulted in making recruitment</th>
</tr>
</thead>
</table>

Departmental Promotion Committee Not applicable consisting of:-

1. Vice-Chairman of Central Administrative Tribunal to be nominated by the Chairman, Central Administrative Tribunal

2. Member of Central Administrative Tribunal to be nominated by the Chairman, Central Administrative Tribunal

3. Registrar, Principal Bench

<table>
<thead>
<tr>
<th>1</th>
<th>2</th>
<th>3</th>
<th>4</th>
<th>5</th>
<th>6</th>
</tr>
</thead>
</table>

2. Court Master (Stenographer (Grade 'C') 696/1998) General Central Services Group 'B', Rs.3500-175-9000. Selection by seniority or by merit. Not applicable.

Dependent on workload.
Between 16 and 25 years on the crucial date as fixed by the Central Government from time to time (Relaxable for Government servants and employees of the Central Administrative Tribunal upto five years, in accordance with the orders issued by the Central Government).

<table>
<thead>
<tr>
<th>Qualifications</th>
<th>Relaxable</th>
<th>Experience are relaxable at the discretion of the Staff Selection Commission in the case of candidates who are otherwise well qualified.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential:</td>
<td>No two years 50 per cent. by direct recruitment and 50 per cent. by promotion</td>
<td></td>
</tr>
<tr>
<td>(1) Matriculation or</td>
<td>by Staff Selection</td>
<td></td>
</tr>
<tr>
<td>equivalent from a recognised Board/University.</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(2) A speed of 100 words per minute in Shorthand (English/Hindi).</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

Note 1:
Qualifications are relaxable at the discretion of the Staff Selection Commission in the case of candidates who are otherwise well qualified.

Note 2:
Qualifications regarding experience are relaxable at the discretion of the Staff Selection Commission in the case of candidates belonging to Scheduled Castes/Scheduled Tribes, if at any stage of selection the Staff Selection Commission is of the opinion that sufficient candidates from these communities are not likely to be available to fill up the requisite numbers of reserved vacancies of the State of Jammu and Kashmir, Meghalaya, Nagaland, Tripura, Sikkim, Ladakh, Division of the State of Jammu and Kashmir, Lahul and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep.
Promotion:
(1) 25 per cent. of the posts shall be filled in by promoting amongst Stenographers Grade 'B' in the Central Administrative Tribunal who have rendered not less than five years' regular service in the grade of Rs.4000-100-6000 on the basis of selection by seniority.

Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.

(2) 25 per cent. of the posts shall be filled in from amongst Stenographers Grade 'D' in the Central Administrative Tribunal who have rendered not less than three years' regular service in the order of merit on the result of a limited Departmental Competitive Examination held from time to time for the purpose by the Staff Selection Commission.

Deputation:
(i) From amongst officers of the Central Government/State Governments/High Courts holding the post of Court Master/Stenographer Grade 'C' with at least two years regular service or persons holding equivalent posts with at least two years regular service in the grade of Rs.5500-175-9000 or
(ii) Stenographers Grade 'D' or persons holding equivalent posts with at least five years regular service in the grade of Rs.4000-100-6000 and possessing a speed of 100 words per minute in shorthand and 50 words per minute in typing in English.

Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding the appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for recruitment by deputation/absorption shall not be exceeding 56 years as on the closing date of receipt of application.

Departmental Promotion Committee Not applicable.
consisting of :-
1. Vice-Chairman of -Chairman
   Central Administrative Tribunal to be nominated by the Chairman, Central Administrative Tribunal
2. Member of Central -Member
   Administrative Tribunal to be nominated by the Chairman, Central Administrative Tribunal
3. Registrar, Principal -Member
   Bench
Grade 'D'.  
Subject to Grade 'C'.  
Dependent on workload.  

<table>
<thead>
<tr>
<th>1</th>
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<th>4</th>
<th>5</th>
<th>6</th>
<th>7</th>
</tr>
</thead>
<tbody>
<tr>
<td>3. Stenographer 32*(1998)</td>
<td>Grade 'D'.</td>
<td>Subject to</td>
<td>General</td>
<td>Rs.4000-100-</td>
<td>Not applicable.</td>
<td>Between 15 and 25 years on the crucial date as fixed by the Central Government from time to time (Relaxable for Government servants and employees of the Central Administration upto five years in accordance with orders issued by the Central Government).</td>
</tr>
<tr>
<td></td>
<td></td>
<td>variation</td>
<td>Central</td>
<td>6000.</td>
<td>applicable.</td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td>dependent</td>
<td>Non-Gazetted.</td>
<td>Ministerial.</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

Note: The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates except for the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh, Division of the State of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep.
Essential:
(1) Matriculation or equivalent from a recognised Board/University.
(2) A speed of 80 words per minute in Shorthand and 30 words per minute in typing in English.

Desirable:
Degree from a recognised University or equivalent.

Limited Departmental Competitive Examination: Lower Division Clerks in Central Administrative Tribunal with at least two years regular service and possessing the qualifications as prescribed for direct recruitment.

Departmental Promotion Committee consisting of:
Registrar - Chairman
Joint Registrar - Member
Deputy Registrar - Member

Not applicable.


BUDH PRAKASH, Director (AT)
THE GAZETTE OF INDIA : EXTRAORDINARY

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(Department of Personnel and Training)

NOTIFICATION

New Delhi, the 31st December, 1998

G.S.R. 785 (E)—In exercise of the powers conferred by section 36, read with sub-sections (1) and (2) of section 13, of the Administrative Tribunals Act, 1985 (13 of 1985), the Central Government hereby makes the following rules to amend the Central Administrative Tribunal (Principal Private Secretary) Recruitment Rules, 1996, namely:

1. (1) These rules may be called the Central Administrative Tribunal (Principal Private Secretary) Recruitment (Amendment) Rules, 1998.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Schedule to the Central Administrative Tribunal (Principal Private Secretary) Recruitment Rules, 1996, -

(a) in the entry under column 2, for the brackets and figures "(1996)", the brackets and figures "(1998)" shall be substituted;

(b) for the entry under column 4, the entry "Rs.10000-325-15200" shall be substituted;

(c) for the entry under column 5, the entry "Selection by seniority" shall be substituted;

(d) for the entry under column 11, the entry "By promotion failing which by deputation", shall be substituted;

(e) for the entry under column 12, the following entry shall be substituted, namely:

"Promotion: From amongst Private Secretaries in the Central Administrative Tribunal with 8 years regular service in the pay scale of Rs.6500-200-10500 on selection by seniority basis.

Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.

Deputation: From amongst Officers of the Central Government/State Governments/High Courts with at least two years regular service in the grade of Principal Private Secretary in the scale of pay of Rs.10000-325-15200 or in the grade of Private Secretary with at least eight years regular service in the scale of pay of Rs.6500-200-10500.

Note: The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of application.

[File No. A. 12011/3/98-AT (i)]

BUDH PRAKASH, Director (AT)